

1
**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE
BEFORE
HON'BLE SHRI JUSTICE SUSHRUT ARVIND DHARMADHIKARI
ON THE 29th OF JANUARY, 2024
WRIT PETITION No. 12766 of 2022**

BETWEEN:-

**PRAKASH PARWAR S/O BABULAL PARWAR, AGED
ABOUT 33 YEARS, OCCUPATION: FARMER VILLAGE
PIPRANI TEHSIL BAGH (MADHYA PRADESH)**

.....PETITIONER

(SHRI ASHISH AGRAWAL, ADVOCATE)

AND

- 1. PANCHAYAT AND RURAL DEVELOPMENT
DEPARTMENT THROUGH PRINCIPAL SECRETARY
VALLABH BHAWAN BHOPAL (MADHYA PRADESH)**
- 2. MADHYA PRADESH STATE ELECTION COM
MISSION THROUGH CHIEF ELECTION
COMMISSIONER NIRVACHAN BHAWAN, 58,
ARERA HILLS, BHOPAL (MADHYA PRADESH)**
- 3. COLLECTOR PRAKASH NAGAR, DHAR (MADHYA
PRADESH)**

.....RESPONDENTS

(MS. PRANJALI YAJURVEDI, PANEL LAWYER)

(SHRI PANKAJ PORWAL, ADVOCATE)

.....
*This petition coming on for admission this day, the court passed the
following:*

ORDER

Heard.

Learned counsel for the petitioner submits that this petition is rendered
infructuous.

Accordingly, the same is dismissed as rendered infructuous.

Vatan

